

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 218
(IB)-868(ND)2018
IA/1556/2019

IN THE MATTER OF:

M/s. Propertree Real Estate Solution Pvt. Ltd. ... Applicant/Petitioner

Vs.

M/s. Unibera Developers Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 17.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

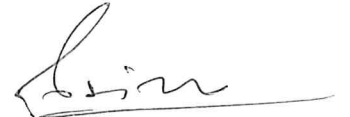
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Mr. Dhananjaya Sud and Mr. Nipun Gautam, Advs. for The
Petitioner/Operational Creditor

ORDER

Renotify this case on 03.09.2021



(T.S. SINGH)
COURT OFFICER